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SUJI AND MAIDA (GRADING AND MARKING) RULES, 1979

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SUJI AND MAIDA (GRADING AND MARKING) RULES, 1979

SUJI AND MAIDA (GRADING AND MARKING) RULES, 1979

1. Short title and application :-

(i) These rules may be called the Suji and Maida (Grading and Marking) Rules, 1979.

(ii) They shall apply to Suji and Maida produced in India.

2. Definitions :-

In these rules :-

(a) "Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India ;

(b) "Authorised packer"^ means a person or a body of persons who has been granted a certificate of authorisation unde'r rule 3 of the General (Grading and Marking) Rules, 1937, in relation to Suji or Maida;

(c) "Schedule" means a Schedule appended to these rules.

3. Grade designations :-

The grade designations to indicate the quality of Suji and Maida shall be as set out in column I of Schedules III and IV.

4. Definition of quality :-

The quality indicated by the grade designations shall be as set out against the said designations in columns 2 to 8 of Schedule III and 2 to 7 of Schedule IV.

5. Grade designation mark :-

The grade designation mark shall consist of a label supplied by Agricultural Marketing Adviser specifying the grade designation and bearing a design (consisting of an outline map of India with the word "AGMARK" and the figure of the rising sun with the words "Produce of India") resembling the mark set out in Schedule 1. NOTE: (i) Each label shall have printed thereon a serial number along with a letter or letters denoting the series, e.g. A 004373. (ii) The grade designation mark to be used on paper or cloth bags shall consist of a paste-on label specifying the grade designation. (iii) The grade designation mark to be used on B-twill jute bags shall consist of a rectangular tie-on label specifying the grade designation.

6. Method of marking :-

(i) The grade designation mark shall be clearly affixed to every container in a manner approved by the Agricultural Marketing Adviser.

(ii) In addition to the grade designation mark, every container shall be cica.-iy marked with the following particulars, namely:-

- (a) date of packing;
- (b) lot number;
- (c) name and address of packer ; and
- (d) net weight.

(iii) An authorised packer may, after obtaining the prior approval of Ilic Agricultural Marketing Adviser, mark his private trade mark on a container in a manner approved by the said officer, provided the private trade mark does

not represent quality or grade of the Suji and Maida different from that indicated by the grade designation mark affixed on the container in accordance with these rules.

7. Method of packings :-

(i) Only sound, clean and dry container made of paj cloth, B-twiU jute or any other material as may be approved by the Agriculti Marketing Adviser, shall be used for packing. The container shall be free from insect infestation or fungus contamination and also free from any undesirable smel

(ii) The container shall be securely closed and sealed in the manner approvec the Agricultural Marketing Adviser.

(iii) Each package shall contain Suji or Maida of the same grade designal only.

8. Special conditions of certificate of authorisation :-

In addition to conditions specified in Rule 4 of the General (Grading and Marking) Rules, 1937 conditions set out in Schedule II shall be the conditions of every certificate authorisation issued for the purpose of these rules.

SCHEDULE 1 SCHEDULE I

(See rule 5) Grade Designation Mark

SCHEDULE 2 SCHEDULE II

(See rule 8) Special conditions of Certificate of Authorisation (a) An authorised packer shall take allprecautionsto avoid admixture of other grains with the wheat during storage and processing. (b) An authorised packer shall make such arrangements for testing Suji and Maida as may be laid down from time to time by the Agricultural Marketing Adviser. He shall also maintain proper records of the analysis of samples. (c) All instructions regarding the method of sampling and analysis, sealing and marking of containers, the maintenance of records and submission of returns, etc., which may be issued from time to time by the Agricultural Marketing Adviser shall be strictly observed. (d) A sample of Suji and Maida drawn in a manner laid down by the Agricultural Marketing Adviser from each lot of Suji and Maida produced shall be forwarded to such control laboratory as may be directed from time to time. (e) An authorised packer shall provide all such facilities as may be necessary to the Inspecting Officers duly authorised by the Agricultural Marketing Adviser in this behalf.

SCHEDULE 3 SCHEDULE III

(See rule 3 and rule 4) Grade designations and definition of quality ofSuji (Rawa)

(percent) re per cent per cent ble ash per cent acidity (as cent, weight characteristics tained on IS by weight (on dry (on dry H2SO4 (on c not exceeding ethanol per less than or nylon bol cent (on dry ting cloth weight basis) not exceeding

SCHEDULE 4 SCHEDULE IV

(See rule 3 and rule 4) Grade designations and definition of quality of Maida ,-

Alcoholic $\$ Gulten per $\$ General designa- per cent $\$ per cent $\$ ble ash per acidity (as $\$ cent, by wei- $\$ characteristics tion $\$ by weight $\$ (c weight basis) 902 per cent $\$ less than not exceeding not exceeding alcohol per cent by wei- ght not exceeding

 $0.1 \downarrow 10.0 \downarrow 1$. Maida shall be obtained by milling sound and clean, hard Medium Gluten 13.0 0.70 0.05 0.1 8.0 or soft wheat or blends th taste and smell and shall be free from insect and fungus infection, rodent contamination, dirt, and other extraneous matter.